

Declaration or Assets and Liabilities

Year.....2026.....

I, Nirmal Kumar Singh son/daughter/wife of Late Tarkeshwar Prasad Singh
aged 50 (Approx) Years, belonging to Group C
service and presently working as Office Attendent, Bihar Legislative Assembly, Patna
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Karuna Kumari	Dependant-1 Drishiti Singh	Dependant-2	Dependant-3
(i)	Cash	Rs.- 8500/-	Rs.- 10,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs.- 85,000/- in S.B.I., Bihar Vidhan Mandal. (2) Rs.- 4,85,557/- in PPF A/C in S.B.I., Bihar Vidhan Mandal. (3) Rs.- 10,000/- in Uco Bank., Dhanaura.	(1) Rs.- 1,00,000/- in S.B.I., Shivnarayanpur, Bhagalpur.	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Bharti Axa Insurance Premium of Rs 60,000/- yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	TVS Star City bearing Reg. No.- BR0IU3262 of Year 2013	Hero Honda bearing Reg. No.- BR10E0969 of Year 2005	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 60 gm (Approx) Silver- 700gm (Approx)	Gold-150 gm (Approx) Silver- 1000gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Karuna Kumari	Dependant-1 Drishiti Singh	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(1) 10 Bigha at Mauja- Dhanaura, Thana- Kahalgaon Dist - Bhagalpur (2) 01 Bigha, at Mauja- Chhanno, Thana- Kahalgaon, Dist - Bhagalpur (3) 01 Kattha, at Usari Mauja- Danapur, Thana- Danapur, Dist - Patna (4) 01 Kattha, at Pandit pur Mauja- Rajgir, Thana- Rajgir, Dist - Nalanda	(1) 1.25 Kattha at Mauja- Jagarnathpur, Thana- Kahalgaon Dist.- Bhagalpur (2) 1.25 Kattha at Mauja- Sabaur, Thana- Sabaur Dist.- Bhagalpur	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Building in 01 Kattha Area at Shivparwati Nagar, Ward No -16, Kahalgaon, Bhagalpur	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-01-2025
(a)	(i) Loans from Banks	Personal loan from S.B.I., Bihar Vidhan Mandal, Patna	Rs.- 1.01.000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2025-26 PAN No. - BIWPS7506L	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Nirmal Kumar Singh**

Designation: **Office Attendent**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna**

Date: **09/01/2026**

12.02.26

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.